

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2450  
TO BE ANSWERED ON 9<sup>TH</sup> MARCH, 2018**

**PATIENT WELFARE COMMITTEES**

**2450. SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI KIRTI AZAD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has constituted Patient Welfare Committee (Rogi Kalyan Samitis) and Hospital Management Committees (HMC) in the country;
- (b) if so, the main features and guidelines thereof;
- (c) the number of PWC/HMC functioning in the country at present, State/ UT-wise including Rajasthan;
- (d) whether presence of PWC/HMC in all district hospitals is required for ensuring smooth functioning of the National Rural Health Mission (NRHM);
- (e) if so, the number of district hospitals in States and UTs where PWC/HMC are functional and bearing administrative and healthcare responsibilities; and
- (f) the remedial measures taken by the Government of RKS/HMC in all district hospitals particularly Bihar?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Public Health and Hospitals is a State subject. Under the National Health Mission, Rogi Kalyan Samitis (RKS)/Patient welfare Committees (PWCs) are envisaged to be constituted at public health facilities at the level of Primary Health Centres (PHC) and above.
- (b): The RKS/HMC is required to be registered under the Societies Registration Act and with account in a local bank. The RKS comprise of a Governing Body (GB) and an Executive Committee (EC). The GB is responsible for policy formulation and oversight and the EC for implementing policy decisions and facilitating operation of patient centric services. Under the NHM, support is provided to States/UTs to strengthen their healthcare system including for untied grants to RKS/HMC. The RKS guidelines are available in public domain at NHM's website i.e <http://nhm.gov.in/publications/nhm-guidelines.html>.
- (c): The State/ UT wise information on registered RKSs/ PWCs including Rajasthan as on September, 2017) under NHM is at Annexure.
- (d): Under the National Health Mission (NHM), RKSs/ PWCs are envisaged to act as a forum to improve the functioning and service provision in public health facilities, increase participation and enhance accountability for provision of better facilities to the patients in the public health facilities at the level of Primary Health Centres and above
- (e): Such information is not maintained at central level.
- (f): Does not arise in view of (e) above.

**ANNEXURE**

<b>Rogi Kalyan Samiti registered (RKSs) under NHM (as on Sept 2017)</b>		
<b>Sl.no.</b>	<b>State</b>	<b>Total</b>
<b>1</b>	Bihar	1977
<b>2</b>	Chhatisgarh	984
<b>3</b>	Himachal Pradesh	667
<b>4</b>	Jammu & Kashmir	766
<b>5</b>	Jharkhand	581
<b>6</b>	Madhya Pradesh	1607
<b>7</b>	Orissa	1781
<b>8</b>	Rajasthan	2917
<b>9</b>	Uttar Pradesh	1295
<b>10</b>	Uttarakhand	330
<b>11</b>	Arunachal Pradesh	227
<b>12</b>	Assam	1216
<b>13</b>	Manipur	113
<b>14</b>	Meghalaya	147
<b>15</b>	Mizoram	85
<b>16</b>	Nagaland	167
<b>17</b>	Sikkim	30
<b>18</b>	Tripura	137
<b>19</b>	Andhra Pradesh	1378
<b>20</b>	Goa	14
<b>21</b>	Gujarat	2028
<b>22</b>	Haryana	614
<b>23</b>	Karnataka	2929
<b>24</b>	Kerala	1211
<b>25</b>	Maharashtra	3332
<b>26</b>	Punjab	659
<b>27</b>	Tamil Nadu	2484
<b>28</b>	Telangana	1039
<b>29</b>	West Bengal	1174
<b>30</b>	A&N Island	29
<b>31</b>	Chandigarh	6
<b>32</b>	D&N Haveli	5
<b>33</b>	Daman & Diu	6
<b>34</b>	Delhi	34
<b>35</b>	Lakshadweep	9
<b>36</b>	Puducherry	48
<b>All India</b>		<b>32026</b>